

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-1058/ND/2018**

**Under Section: 9 of IBC Code, 2016.**

**In the matter of:**

M/s Gagan Ferrotech Ltd.

**.....Applicant**

Vs.

M/s Manju J Homes India Ltd.

**.....Respondent**

**Order delivered on 03.10.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

**ORDER**

Proxy-counsel for the Operational Creditor states that service affidavit has been filed. Main counsel is unwell and seeks short adjournment. None appears for the corporate debtor. For further consideration on 23.10.2018.

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

